

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 836 OF 2024

IN THE MATTER OF:

Sarita Dwivedi

...Applicant

Versus

State of UP & Ors.

...Respondents

INDEX

S. No.	PARTICULARS	PAGE NO.
1.	Affidavit on behalf of Respondent No. 2/ Uttar Pradesh Pollution Control Board.	1-2
2.	Annexure No. R2/8 A true copy of the Inspection Report dated 13.07.2026	3-4

**RESPONDENT NO. 2
UTTAR PRADESH POLLUTION CONTROL BOARD**

THROUGH



Amit Shukla, Advocate

D-54, Sector-48

Noida – 201303

Ph. No. 9999933220; 9999333220

Email: amit.shukla@lexweb.in

Date: 16.07.2026

Place: New Delhi

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 836 OF 2024

IN THE MATTER OF:

Sarita Dwivedi

...Applicant

Versus

State of UP & Ors.

...Respondents

**AFFIDAVIT ON BEHALF OF RESPONDENT NO. 2, UTTAR
PRADESH POLLUTION CONTROL BOARD IN COMPLIANCE
OF ORDER DATED 26.05.2026 PASSED BY THIS HON'BLE
TRIBUNAL**

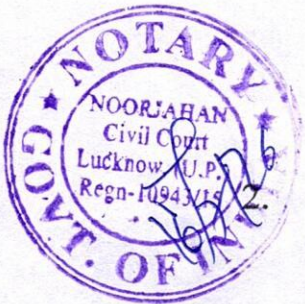
I, J.P Maurya, S/o Sh. Darbari Lal Maurya, aged about 57 years presently posted as Regional Officer, Lucknow, Uttar Pradesh Pollution Control Board, do hereby solemnly affirm and state on oath as under:

1. That in the official capacity mentioned above, I am acquainted with the facts and circumstances of the case and as such I am competent and authorized to swear this Affidavit.

That this Hon'ble National Green Tribunal, vide its order dated 26.05.2026 has directed as under:

..... UPPCB is also directed to periodically take samples of water filled in the pond for analysis regarding compliance with prescribed standards.

3. That Respondent No. 2 conducted inspections of the five ponds at the Project site on 16.06.2026 and 03.07.2026. During the inspections, it was observed that all the ponds were completely dry and contained no water; consequently, no samples could be



collected. A true copy of the inspection report dated 13.07.2026 is annexed herewith and marked as **Annexure R2/8**.

4. That the contents of the Affidavit are true and correct and nothing material has been concealed thereof.



DEPONENT

VERIFICATION:

Verified at Lucknow on this the 16th day of July, 2026 that the contents of above affidavit are true and correct to my knowledge based on records and information received and believed to be true, no part of it is false and nothing material has been concealed therefrom.



DEPONENT



Sworn and verified
before me.
16/7/26
NOORJAHAN
Advocate & Notary
Civil Court, Lucknow
Registration No.-10943/15

I know & identify the deponent / Executant
who has signed / put his F.L. before me
S. J. Iqbal Advocate
Reg No 6043/1999
HV LK

क्षेत्रीय कार्यालय,
उ०प्र० प्रदूषण नियंत्रण बोर्ड
लखनऊ।

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए०-836/2024 (आई०ए० न०-311/2025) सरिता द्विवेदी बनाम स्टेट आफ उ०प्र० व अन्य में पारित आदेश दिनांक 26/05/2026 के अनुक्रम में निरीक्षण आख्या:-

उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए०-836/2024 (आई०ए० न०-311/2025) सरिता द्विवेदी बनाम स्टेट आफ उ०प्र० व अन्य में पारित आदेश दिनांक 26/05/2026 के मुख्य अंश निम्नवत् है:-

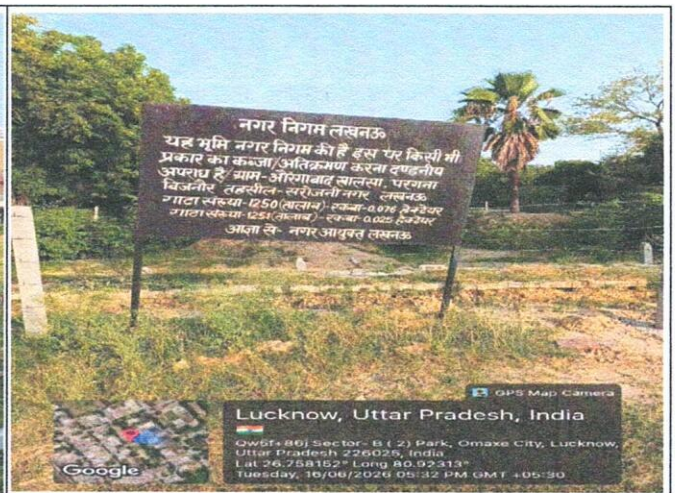
".....7. Municipal Corporation, Lucknow is also directed to take requisite steps after taking over the possession of the ponds from respondents no. 6 and 8 for cleaning, rejuvenation and maintenance of the ponds as per directions issued by Hon'ble Supreme Court and this Tribunal and guidelines, if any, issued by CPCB/UPPCB and UPPCB is also directed to periodically take samples of water filled in the pond for analysis regarding compliance with prescribed standards....."

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए०-836/2024 (आई०ए० न०-311/2025) सरिता द्विवेदी बनाम स्टेट आफ उ०प्र० व अन्य में पारित आदेश दिनांक 26/05/2026 के अनुपालन में सन्दर्भित इकाई मैसर्स ओमेक्स सिटी, ग्राम-औरंगाबाद खालसा, निकट शहीद पथ, बिजनौर रोड, लखनऊ में स्थित समस्त 05 तालाबों का निरीक्षण/सर्वेक्षण अद्योहस्ताक्षरकर्ताओं द्वारा दिनांक 16/06/2026 एवं 03/07/2026 को किया गया। निरीक्षण के दौरान इकाई प्रतिनिधि के रूप में श्री आदित्य यादव उपस्थित थे। उक्त दोनों निरीक्षणों के समय परियोजना में स्थापित समस्त तालाब सूखे अवस्था में पाये गये, जिसके फलस्वरूप नमूना एकत्रण कार्य नहीं किया जा सका। निरीक्षण के दौरान लिये गये फोटोग्राफ निम्नवत् है:-

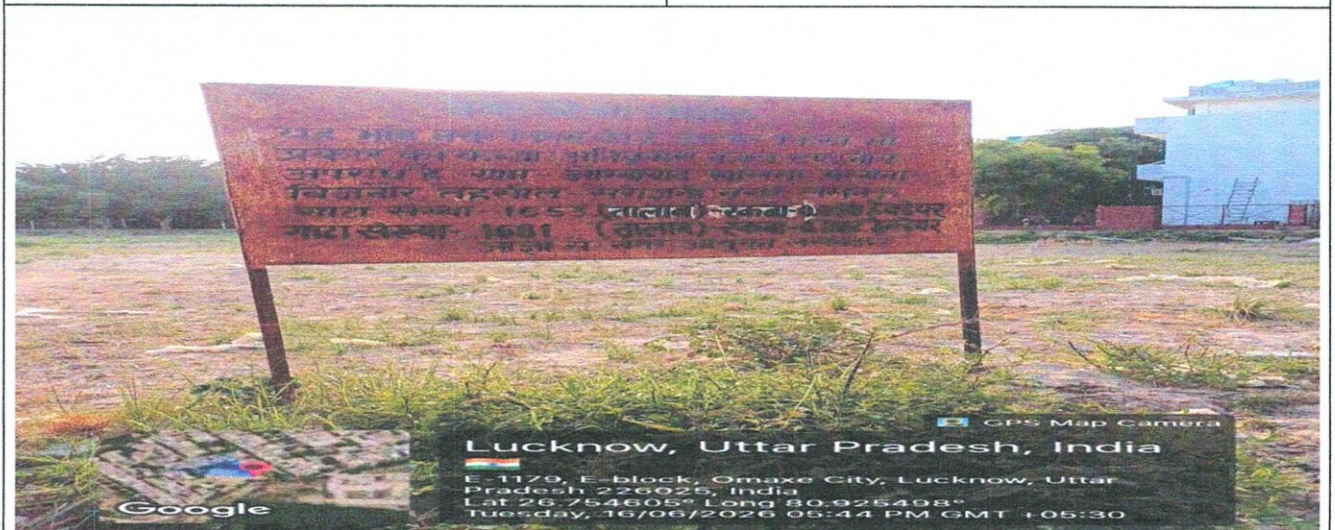
निरीक्षण दिनांक 16/06/2026 के दौरान लिये गये फोटोग्राफ-



गाटा संख्या-1211 में स्थित तालाब के फोटोग्राफ



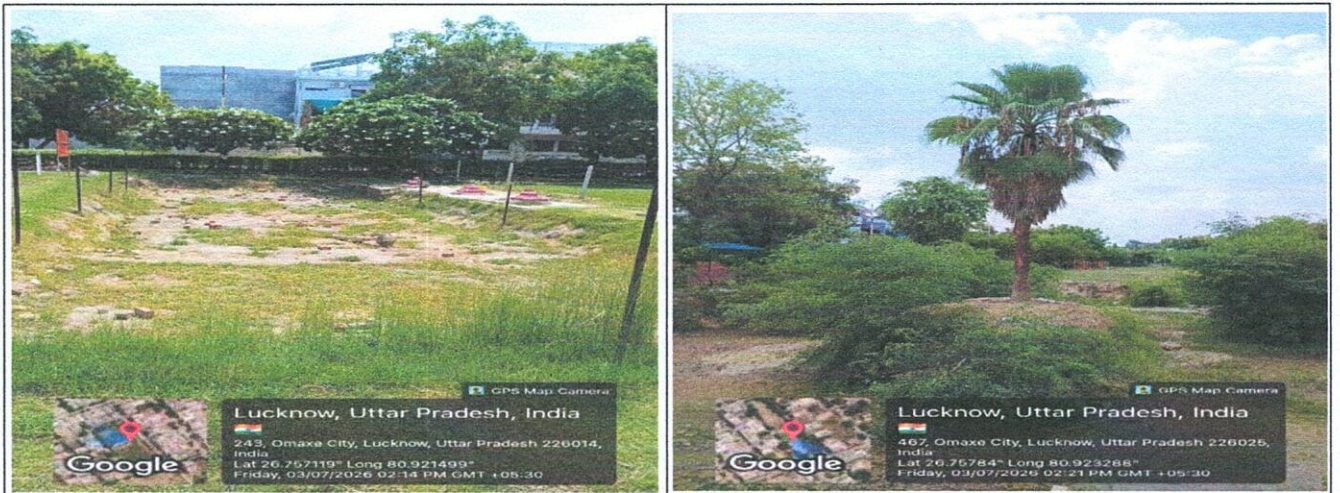
गाटा संख्या-1250 एवं 1251 में स्थित तालाब के फोटोग्राफ



गाटा संख्या-1653 एवं 1681 में स्थित तालाब के फोटोग्राफ

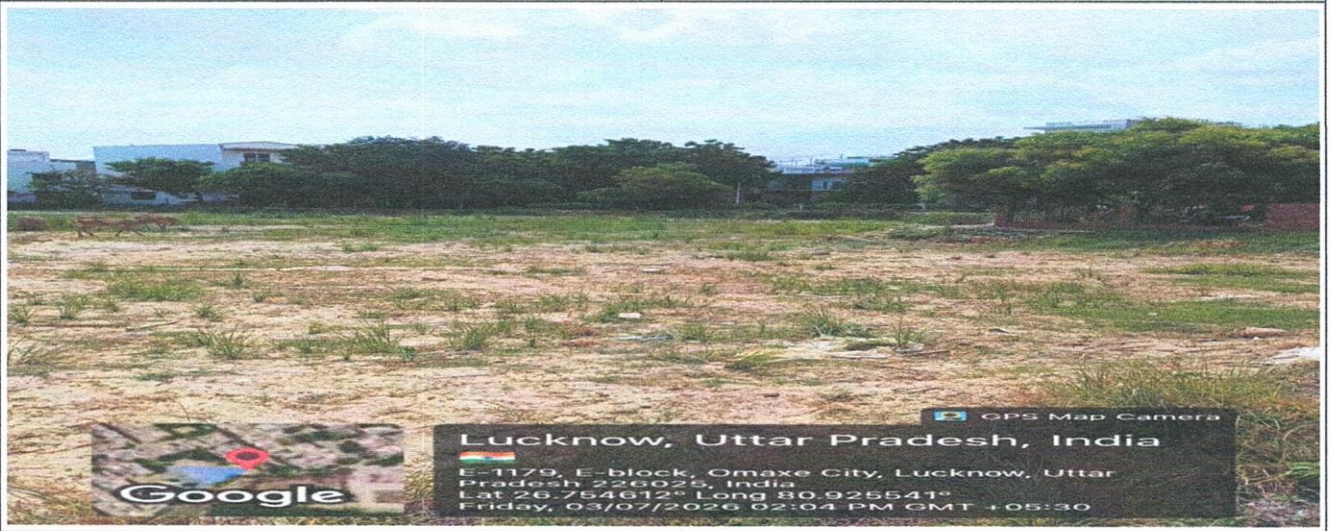
[Signature]

निरीक्षण दिनांक 03/07/2026 के दौरान लिये गये फोटोग्राफ—



गाटा संख्या-1211 में स्थित तालाब के फोटोग्राफ

गाटा संख्या-1250 एवं 1251 में स्थित तालाब के फोटोग्राफ



गाटा संख्या-1653 एवं 1681 में स्थित तालाब के फोटोग्राफ

उपरोक्तानुसार स्थलीय निरीक्षण आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

(Signature)
(जितेन्द्र कुमार)
वैज्ञानिक सहायक

(Signature)
(सत्य विष्णु)
सहायक अभियन्ता

क्षेत्रीय अधिकारी महोदय,

(Signature)
13/7/26